1	2	3
Orissa	14,988	7,22,370
Punjab	32,253	35,44,884
Rajasthan	23,109	12,27,658
Tamil Nadu	75,999	84,21,904
Uttar Pradesh	43,225	19,38,354
Uttarakhand	5,508	6,19,013
West Bengal	39,820	28,74,144
TOTAL:	6,60,546	615,88,670

## People covered under EPF and ESIC

2443. SHRI NARESH GUJRAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) how many people were covered by Government under Employees Provident Fund Scheme till the end of March, 2011 and the figure as on 31 March, 2010 and 31 March, 2009;
- (b) how many employees were covered by Employees State Insurance (ESI) Corporation at the end of March, 2011 and two years preceding it; and
- (c) how many companies had defaulted in depositing their dues to the E.P.F. and E.S.I.C. at the end of 31 March, 2011 and the total amount of default for EPF and ESIC deposit as on 31 March, 2009, 31 March, 2010 and 31 March, 2011?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) The people covered under the Employees' Provident Fund Scheme, 1952 during the last three years is given below:

Number of Members' Accounts (in lakhs)	Number	of Members'	Accounts	(in lakhs)
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	2008-09	2009-10		2010-11
	470.72	587.86		615.89
(b)	The details are given hereunder	•:		
(i)	March, 2009		125.69 lakhs	
(ii)	March, 2010		138.96 lakhs	
(iii)	March, 2011		154 <b>.</b> 28 lakhs	

(c) Details of the number of companies and the total amount in default for the last three years are given below:

Year	Total number of	Amou	ınt in Default (Rs. in (	Crores)
	establishments			
	defaulted			
	EPF	ESIC	EPF	ESIC
2008-09	79,931	1,08,184	2,993.12	1,267.32
2009-10	79,059	1,32,087	2,923.14	1,309.00
2010-11	78,588	1,64,964	2,979.71	1,357.00

## Covering all the labourers under medical and ESI scheme

2444. SHRI KHEKIHO ZHIMOMI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that a large number of Labourers working in different parts of the country in small, micro industry or unorganised sector are not covered under medical and ESI scheme;
  - (b) if so, the calculated number of labourers in the country;
- (c) whether Government has made any policy or plan to cover all these big number of labourers under ESI scheme or provident fund scheme for their better future; and
  - (d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (d) The Employees' State Insurance Act, 1948 applies to employees of factories employing 10 or more persons and certain specified establishments such as shops, hotels and restaurants, cine and preview theatres, road-motor transport undertakings, newspaper establishments, educational and private medical institutions employing 20 or more persons located in areas where the scheme is in force. 14 States have also extended coverage to shops and establishments employing 10 or more persons. Employees of factories and establishments covered under the scheme drawing monthly wages upto Rs. 15,000/- are covered under the scheme. As on 31.03.2011, the scheme is in force in 790 industrial centres in the country covering 1.55 crore insured persons. The total number of beneficiaries including family members of insured persons who are entitled to medical care under the scheme is 6.02 crore. The scheme is in force in all States and Union Territories except Arunachal Pradesh, Mizoram, Manipur, Sikkim, Andaman and Nicobar Islands and Lakshadweep. Similarly, under the provisions of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952, establishments employing